To,
The Zonal Chief Commissioner of CGST & Central Excise (All),
The Zonal Chief Commissioner of Customs (All),
The Pr. Director General/Director General (All),
The Pr. Commissioner / Commissioner of CGST & Central Excise (All),
The Pr. Commissioner / Commissioner of Customs (All)

Sir / Madam,

Subject: Preparation of panel for appointment of Senior Intelligence Officers on Deputation basis in the Directorate General of Goods & Service Tax Intelligence, Raipur Zonal Unit (Chhattisgarh).

The Directorate General of GST Intelligence, Raipur Zonal Unit (DG&II, RZU) is in the process of drawing a panel of willing and suitable officers for filling up the two anticipated vacancies in the grade of Senior Intelligence Officer, which is likely to be arising in Raipur Zonal Unit by June 2020. The two vacancies are to be filled up by appointing willing and suitable officers of equivalent grade on Deputation basis, for the period of five years from the grade of Superintendent.

2. The selected officer, while working in the Directorate General will be entitled for deputation allowance as admissible. Normally, the deputation is for a period of five years, which is extendable by another two years, subject to the willingness of the officers, his/her performance, and the concurrence of his/her parent Commissionerate and approval of the competent authority. It may be made clear to the willing officers/staff that the option once given would be final and in the event of selection, he/she will not be allowed to withdraw the same. The officers may exercise their willingness through proper channel.

3. It is requested that the circular may be brought to the notice of all the formations under your jurisdiction and the application of willing officers/staff be forwarded to this Zonal Unit. While forwarding the name of the willing officers/staff, the following information in respect of his/her may also be sent for evaluation by this Directorate.
(i) Complete Bio-data and willingness of the officer along with history of posting;
(ii) ACR/APAR grading for the last five years duly verified and attested by the Additional/Joint Commissioner(P&V);
(iii) Vigilance Clearance Certificate;
(iv) NOC from the Cadre Controlling Authority to relieve the officer in the event of his/her selection.

4. The above information may kindly be arranged to be furnished to this office latest by 31-05-2020.

Yours faithfully,

[Signature]

Ajay Kumar Pandey
Additional Director General

Copy to the Webmaster, CSIC website, Directorate of Systems, New Delhi with the request to upload on CBIC website (www.cbic.gov.in) in vacancy head at the earliest.